

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/25/2021
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	C. Swamy Reddy
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. Krishna Mohan Gollamudi for the Applicant.
Ld. Counsel Ms. M. Vazra Laxmi for the Personal Guarantor.

Last opportunity is given to the Personal Guarantor to file counter. Matter is adjourned to 10.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)